

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP(CAA) No.26/230/2023
<b>NAME OF THE COMPANY</b>	GVK Airport Services Pvt Ltd (Transferor Co.1) & GVK Power (Khadur Sahib) Pvt Ltd (Transferor Co.2) & GVK Sivpuri Dewas Expressway Pvt Ltd (Transferor Co.3) & Sutara Roads & Infra Ltd (Transferor Co.4) & GVK Power & Infrastructure Ltd (Transferee Co.)
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	230

**ORDER**

**Present:** Ld. Counsel for the Petitioner.

Mr. Harshavardhan Reddy, Assistant Director from the Regional Director.

Report has been e-filed. Let physical copy of the same be filed. For filing of objections to the RD report, **matter is adjourned to 26.04.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**